

IN THE SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

C.A.No.655/2002@@
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Rabindra Nath Ghosal ...Appellant

VS.

University of Calcutta & Ors. ...Respondents

(Heard by Hon'ble Pattanaik, Sabharwal & Variava, JJ.)@@
AA

DATE: 30.09.2002: THIS APPEAL WAS CALLED ON FOR JUDGMENT TODAY.

CORAM:

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MRS JUSTICE RUMA PAL
HON'BLE MR. JUSTICE S.N. VARIAVA

For the appellant (s) Ms. Indra Sawhney,Adv.

For the Respondent (s) Mr. Ratan Kumar Choudhuri,Adv.

The Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Hon'ble Mr. Justice S.N Variava pronounced the judgment of the Court.
The appeal stands dismissed.
There will be no order as to costs.

.SP1

(Y.P.Dhamija) (Suneet Bala Sharma)@@
AA
Court Master Assistant Registrar@@

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Reportable judgment is placed on the file.